

These figures are based upon the approval order issued.

(c) These would be industries requiring technical knowhow from abroad and imports of capital equipment such as petrochemicals, machinery manufacturing, fertilisers, steel castings and forgings.

(d) The discussions of the U.S. businessmen's delegation with the Government representatives related to various general aspects of Government's policies which have a bearing on private foreign investment.

Government Employees Owning Houses

*395. { Shri Ramanathan Chettiar:
Shri Prakash Vir Shastri:

Will the Minister of Works and Housing be pleased to state:

(a) whether Government have decided that no Government employee owning a residential house in Delhi within 16 kilometres of the place of duty will be provided Government accommodation;

(b) if so, the number of such Gazetted staff in the general pool of accommodation occupying various categories of Government residences; and

(c) the action taken to get the houses vacated to meet the acute shortage of Government accommodation in the capital?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes, but subject to certain exemptions provided for in the revised rule e.g., where the private house has been placed under a Trust or the house is too small or cases of joint family property in specified circumstances.

(b) About 120.

(c) Under the revised rule, such employees need not vacate the Government residences if they pay rent at enhanced rates.

Low Income Group Housing Loan

*396. { Shri P. C. Borooah:
Shri Shiv Charan Gupta:

Will the Minister of Works and Housing be pleased to state:

(a) whether Government have of late revised the Low Income Group Housing loan ceiling to Rs. 10,000 restricted to 80 per cent of the total cost of the house including the cost of land;

(b) if so, how much more funds have been allocated for the scheme for the current year; and

(c) the percentage increase in the cost of house construction since the ceiling was originally fixed and how much of this increase would be met by the increase in the ceiling of the loans?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes. The loan-ceiling has been raised from Rs. 8,000 to Rs. 10,000, i.e. by Rs. 2,000.

(b) No additional funds have been allocated for the Scheme for the current year.

(c) There is about 40 per cent increase in the cost of construction since 1954 when the loan-ceiling of Rs. 8,000/- per house was fixed. A house which cost Rs. 10,000/- in 1954 would now cost about Rs. 14,000/-.

Inter-State Control Board to reclaim Ravines

*397. Shri D. C. Sharma: Will the Minister of Planning be pleased to state:

(a) whether the Committee on natural resources set up by the Planning Commission has recommended the setting up of an inter-State control board for the reclamation of ravines; and

(b) if so, the action taken or proposed to be taken in the matter?

The Minister of Planning (Shri B. R. Bhagat): (a) In the draft report of the Study on Survey and Reclamation